

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 62 of 2013 & Appeal No.47 of 2013**

**Dated : 25<sup>th</sup> September, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 62 of 2013**

**PTC India Ltd. .... Appellant(s)  
Versus  
Gujarat Electricity Regulatory Commission & Anr. .... Respondent (s)**

**Counsel for the Appellant (s): Mr. Amit Kapur  
Mr. Rajiv Bhardwaj  
Mr. Vishal Anand  
Mr. Varun Pathak**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan**

**Appeal No. 47 of 2013**

**Gujarat Electricity Regulatory Commission & Anr. .... Appellant(s)  
Versus  
PTC India Ltd. .... Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s): Mr. Amit Kapur  
Mr. Rajiv Bhardwaj  
Mr. Vishal Anand  
Mr. Varun Pathak**

**ORDER**

Post the matter for hearing on **31<sup>st</sup> October, 2013 and 1<sup>st</sup> November, 2013.**

**(Rakesh Nath)  
Technical Member  
vt/kt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**